

1976 issued by the President in relation to the State of Tamil Nadu.

- (ii) A Statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[Placed in Library. See No. LT—11422/76]

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951 RE. IAS, IPS AND IFS

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) The Indian Administrative Service (Appointment by Promotion) Fifth Amendment Regulations, 1976, published in Notification No. G.S.R. 1461 in Gazette of India dated the 16th October, 1976.
- (ii) The Indian Police Service (Appointment by Promotion) Second Amendment Regulations, 1976 published in Notification No. G. S. R. 1462 in Gazette of India dated the 16th October, 1976.
- (iii) The Indian Forest Service (Appointment by Promotion) Third Amendment Regulations, 1976, published in Notification No. G.S.R. 1463 in Gazette of India dated the 16th October, 1976.
- (iv) The Indian Administrative Service (Cadre) Amendment Rules, 1976, published in Notification No. G.S.R. 1464, in Gazette of India dated the 16th October, 1976.
- (v) The Indian Police Service (Cadre) Amendment Rules,

1976, published in Notification No. G.S.R. 1465 in Gazette of India dated the 16th October, 1976.

- (vi) The Indian Forest Service (Cadre) Amendment Rules, 1976, published in Notification No. G.S.R. 1466 in Gazette of India dated the 16th October, 1976.

[Placed in Library. See No. LT—11423/76]

POST-GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH (AMNDT.) REGULATIONS, 1976 AND CERTIFIED ACCOUNTS OF AIIMS, NEW DELHI FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): I beg to lay on the Table—

- (1) A copy of the Post Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Regulations, 1976 (Hindi and English versions) published in Notification No. G.S.R. E3 in Chandigarh Administration Gazette dated the 18th May, 1976, issued under section 32 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966.

[Placed in Library. See No. LT—11424/76]

- (2) A copy of the Certified Accounts (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1974-75, under sub-section (4) of section 18 of the All India Institute of Medical Sciences Act, 1956.

[Placed in Library. See No. LT—11425/76]

INDIAN TELEGRAPH (EIGHTH AMNDT.) RULES, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): I beg to lay on the Table a copy of